


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 267/9/HDB/2018
NAME OF THE COMPANY	Centenary Polytex Pvt Ltd
NAME OF THE PETITIONER(S)	Prathista Industries Ltd
NAME OF THE RESPONDENT(S)	Centenary Polytex Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Raju Ram		8106089769	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present.

He reported that notice was sent to the Corporate Debtor and has filed receipt for sending notice to Corporate Debtor.

However counsel is directed to submit the information obtained from India post website about service of notice against the Corporate Debtor.

List the matter on 03.08.2018.


Member(Judl)